

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated 17.12.2018

NOTICE

Please take notice that the matters listed on 18.12.2018 in Chairperson's Court will be taken up by the Single Bench Comprising of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) in Court No. 3.

**By Order
-sd/-**

Registrar

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